F No. 187/4/2021-ITA-I Government of India Ministry of Finance Department of Revenue (Central Board of Direct Taxes) ****

North Block, New Delhi - 110001.

Dated the 20 January, 2021

ORDER

Order under Para 4 of the Faceless Penalty Scheme, 2021 for Subject: directing the National Faceless Assessment Centre /Regional Faceless Assessment Centre/ Assessment Unit/ Review Unit to act as the National Faceless Penalty Centre / Regional Faceless Penalty Centre / Penalty Unit / Penalty Review Unit under the Scheme - regarding.

In pursuance to sub-para 4 of Para 4 of the Faceless Penalty Scheme, 2021 (the Scheme), the Central Board of Direct Taxes (hereinafter referred to as Board) hereby directs that, until the date on which National Faceless Penalty Centre / Regional Faceless Penalty Centres/ Penalty Units/ Penalty Review Units under the Scheme are set up, the National Faceless Assessment Centre /Regional Faceless Assessment Centres/ Assessment Units/ Review Units (read as NeAC/ ReACs/ AUs/ RUs), set up under the Faceless Assessment Scheme, 2019 will also act as the National Faceless Penalty Centre / Regional Faceless Penalty Centre/ Penalty Unit/Penalty Review Unit respectively.

- Authorities of the NeAC/ReAC/AUs/RUs i.e. Income-tax Pr.CCIT/CCIT/Pr.CIT/CIT/Addl.CIT/Jt.CIT/DCIT/ACIT/ITO shall act as and perform the functions of the corresponding Income-tax authorities of the National Faceless Penalty Centre/ Regional Faceless Penalty Centers/ Penalty Units/ Penalty Review Units respectively.
- 3. This order shall come into force with immediate effect.
- The Hindi version of this order shall follow.

uplu 20/01/24 (Gulzar Ahmad Wani)

JCIT (OSD), ITA-1

Copy to:

- 1 PS to FM/OSD to FM/PS to MoS (R)/OSD to MoS(R)
- 2. PS to Secretary(Finance)/(Revenue)
- 3. Chairman, CBDT & All Members, CBDT

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- All Principal Chief Commissioners of Income-tax / Principal Director Generals of Income-tax.
- 5. Pr. Chief Controller of Accounts, New Delhi
- All Joint Secretaries/CsIT, CBDT
- Web Manager, O/o Pr.DGIT(Systems) with request to upload on the departmental website.
- Commissioner of Income-tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
- Secretary General, IRS Association/ Secretary General, ITGOA/ All India Income Tax SC & ST Employees' Welfare Association / Income Tax Employees Federation (ITEF).
- JCIT, Data-Base Cell for uploading on irsofficersonline.org.
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(Gulzar Ahmad Wani) JCIT (OSD), ITA-1